

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.06.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 529 of 2020	Dr. Naveen Chaudhari Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Prashant Katara	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S. Ravichandran, S. Manjula Devi	Kaadambari
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02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. India Bulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
2.	Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla
3.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd.) & Anr.	Manish Dhir	

After the above
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal
2.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar